

21

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

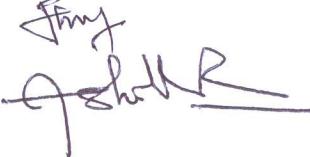
COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/153/2016

NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
1.	R. SARAVANAN For M/S. SAI BHARATH & PLAN	Respondents 1, 2, 4	
2.	R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for Petitioners	

ORDER

Shri R Ashok Kumar, counsel for petitioners present. Shri R Saravanan, counsel for R1, R2, R4 present. Both the counsels sought time for submitting final arguments. Time extended at their request. Put up on 23.03.2017 at 10.30 A.M.


(K.Anantha Padmanabha Swamy)
Member (Judicial)